NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 06/Chd/Pb/2017 with CA Nos. 80/2017 and 81/2017 alongwith CAVEAT NO. 01/2017

Kotak Mahindra Bank Ltd. ...Petitioner

Versus.

M/s Oswal Spinning & Weaving Mills Ltd. & Ors.Respondents

Present: Mr. Manish Jain Advocate with Ms. Divya Sharma, Advocate

for petitioner.

Mr. Anand Chhibbar, Sr. Advocate with Mr. Gaurav Mankotia,

Advocate for respondents.

Learned Senior Counsel for the respondents seeks time to argue the case as he is stated to be in some personal difficulty today which is not opposed by the learned counsel for the petitioner.

List the matter on 05.12.2017 for arguments.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

November 03, 2017